

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA 625/91.

Dt. of Order: 25-2-92. (61)

Balbir Singh Bhatia

... Applicant

vs.

1. Union of India represented by Secretary, Ministry of Defence, Department of Defence Production, New Delhi.
2. Chairman/Director General, Ordnance Factories, Ordnance Factory Board, 10 A, Auckland Road, Calcutta - 700 001.
3. Sri A.K.Das, Dy.General Manager, Vehicles Factory, Jabalpur, M.P.
4. Sri A.K.Banga, Dy.General Manager, Ordnance Factory, Muzadnagar, UP.

... Respondents

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Counsel for the Applicant : Sri Balbir Singh Bhatia
(party-in-person)

Counsel for the Respondents : Sri N.V.Ramana, ~~Advocate~~ C.G.S.

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CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Division Bench dictated by
Hon'ble Sri R.Balasubramanian, Member (J)).

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This Original Application has been filed by
the following
Sri Balbir Singh Bhatia, with prayer:

"(1) Seniority list published No.401/A/G
Dt.2-7-90 and order No.381/A/G dt.7-1-91
be revised and applicant be placed &
shown senior to Sri A.K.Das & Sri A.K.Banga;

(2) That for the next promotion to the
rank of SAG (for which DPC is already
held in February, '91) applicant be
promoted before Sri A.K.Das and Sri
A.K.Banga consequent upon revising
the seniority as above.

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2. The case was heard to-day. Sri B.S.Bhatia appeared in person and Sri N.V.Ramana, represented the Respondents. We find that the Respondents have circulated the provisional seniority list vide their letter dt.2-7-90, A copy of the seniority list is appended at Annexure-I to the application and against this the applicant made a representation on 14-9-90 followed by another representation dt.19-2-91. Both these representations have been not yet disposed-of by the Respondents. Hence he has approached this Tribunal with this O.A.

3. A counter on behalf of the Respondents ~~has been~~ of the Respondents 1 and 2, filed. In para-3 of the counter/it had been categorically stated that based on the applicant's representation, the Ministry of Defence had consulted the Department of Personnel, which is the nodal ministry for laying down ~~the~~ guidelines and instructions regarding seniority. ~~has been~~ The advice of the Personnel department received by the Ministry of Defence. and the matter regarding recasting of the seniority list published as on 1-7-90 is under consideration. Since it involves a number of officers and old records have to be verified, ~~the~~ ~~maxim~~ this exercise will take considerable time. Under these circumstances we direct the Respondents to decide the ~~case~~ ^{to} early and reply/the applicant's representation within a period of three months from the date of receipt of this order. If after receipt of the reply from the Respondents the applicant ^{is} still aggrieved he ~~will~~ be at liberty to approach this Tribunal afresh in accordance with law. With the above directions we dispose-of the

B.S.B

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application. There will be no order as to costs.

R.Balasubramanian

(R.BALASUBRAMANIAN)
Member (A)

T.Chandrasekhar Reddy
(T.CHANDRASEKHAR REDDY)
Member (J)

Dated: 25th February, 1992.
Dictated in Open Court.

Deputy Registrar (J)

27/2/92

V

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To

1. The Secretary, Union of India, Ministry of Defence, Department of Defence Production, New Delhi.
2. The Chairman/Director General, Ordnance Factories, Ordnance Factory Board, 10-A Auckland Road, Calcutta- 1.
3. One copy to Mr. A.K.Das, Deputy General Manager, Vehicles Factory, Jabalpur, M.P. (R.3)
4. One copy to Mr. Balbir Singh Bhatia, Party-in-person, Deputy General Manager, Ordnance Factory Project, Yeddu-mailaram-205.
5. One copy to Mr. N.V.Ramana, Addl. CGSC.CAT.Hyd
6. One spare copy.

pvm

833
Total

JN 8
27/7/92

(3)

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR. B. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

DATED: 25-2-1992

ORDER/JUDGMENT

R.A/G.A/M.A.N.

O.A.No. 625/91

C.P.A. NO.

(W.P. NO.)

Admitted and interim directions issued.

Allowed

Disposed of with directions. *with out*

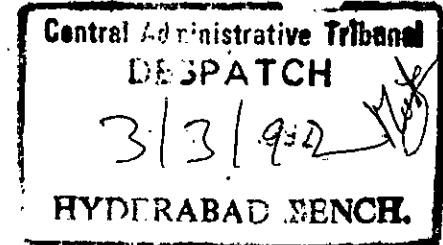
Dismissed *Conc'd - & the Application*

Dismissed as withdrawn

Dismissed for default.

M.A. Ordered/ Rejected

No order as to costs.



*D. Reddy
27/7/92*